

ITEM NO.4 Court NO.1 (Video Conferencing) SECTION XI-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).14830/2020  
(Arising out of impugned final judgment and order dated 19-10-2020  
in WPC No.7961/2019 passed by the High Court Of Kerala At Ernakulam)

K.P. SURESH & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.  
( ONLY SLP(C) 14515/2020 IS TO BE LISTED ] )

Respondent(s)

WITH

SLP(C) No. 14515/2020 (XI-A)

(FOR ADMISSION and I.R. and IA No.123002/2020-EXEMPTION FROM FILING  
C/C OF THE IMPUGNED JUDGMENT and IA No.123001/2020-PERMISSION TO  
FILE LENGTHY LIST OF DATES)

Diary No(s). 839/2021 (XI-A)

(FOR ADMISSION and I.R. and IA No.10186/2021-EXEMPTION FROM FILING  
C/C OF THE IMPUGNED JUDGMENT and IA No.10184/2021-PERMISSION TO  
FILE PETITION (SLP/TP/WP/..) and IA No.10185/2021-PERMISSION TO  
FILE LENGTHY LIST OF DATES)

Date : 15-02-2021 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Kuriakose Varghese, Adv.  
Mr. V. Shyamohan, Adv.  
Mr. Surya Prakash, Adv.  
Ms. Vishal Sinha, Adv.  
Ms. Devyani Bhat, Adv.  
For M/S. Kmnp Law Aor, AOR

Mr. Gopal Sankaranarayanan, Sr. Adv.  
Mr. Kuriakose Varghese, Adv.  
Mr. V. Shyamohan, Adv.  
Mr. Surya Prakash, Adv.  
Ms. Vishal Sinha, Adv.  
Ms. Devyani Bhat, Adv.  
For M/S. Kmnp Law, AOR

Mr. Chander Uday Singh, Sr. Adv.

Ms. Ila Sheel, Adv.  
Mr. C.K. Sasi, AOR

For Respondent(s) Mr. K.M. Natraj, Addl. SGI  
Mr. Nikilesh Ramachandran, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List SLP(C)No. 14515/2020 along with Diary No(s). 839/2021,  
SLP(C)Nos. 654-657 of 2021, SLP(C)No. 557 of 2021 and SLP(C)No.  
14830 of 2020 on 16<sup>th</sup> March, 2021.

(MADHU BALA)  
AR-CUM-PS

(INDU KUMARI POKHRIYAL)  
ASSISTANT REGISTRAR